BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 117/10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

Name of the Company:

Shashank Jayantilal Shah & Anr.

(Aarohi Motors Pvt. Ltd.)

V/s.

Bank of India & Ors.

Section of the Companies Act:

Section 10 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION

1. HIMANSHU

2. SAASHANK SHAH

DSICCTER SARRUHI DSICCTER ANTOR). 9

3 Dhavvile Patel our I calpush Patel (Adv) Hars Eupondent

MADB Financi

2) Uholomand lam

4. Hares R. Shih Alwade

3) Wollcewagen

Bank of 8mgs

Learned Advocate Mr. Himanshu Desai present for Applicant/ Corporate Debtor. Learned Advocate Mr. Haresh R Shah present for Respondent no. 1 (Bank of India). Learned Advocate Mr. Dhruvik Patel i/b Learned Advocate Mr. Kalpesh Patel present for Respondent no. 8 (HDB Finance). Learned Advocate Mr. Mr. Dhruvik Patel i/b Learned Advocate Mr. Kalpesh Patel present for Respondent no. 11(Volkswagen Finance). Learned Advocate Mr. Mr. Dhruvik Patel i/b Learned Advocate Mr. Kalpesh Patel present for Respondent no. 6 (Cholamandlam Finance).

Learned Advocate Mr. Haresh R Shah filed Vakalatnama for Respondent no. 1 (Bank of India).

Learned Advocate Mr. Dhruvik Patel i/b Learned Advocate Mr. Kalpesh Patel filed Vakalatnama for Respondent no. 8 (HDB Finance).

Learned Advocate Mr. Mr. Dhruvik Patel i/b Learned Advocate Mr. Kalpesh Patel filed Vakalatnama for Respondent no. 11(Volkswagen Finance).

Learned Advocate Mr. Mr. Dhruvik Patel i/b Learned Advocate Mr. Kalpesh Patel filed Vakalatnama for Respondent no. 6 (Cholamandlam Finance).

Proof of service of notice of date of hearing filed.

For objections, if any and for hearing before admission, list the matter on 19.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of September, 2017.